

(2024) 03 SEBI CK 0011

Securities Appellate Tribunal Mumbai

Case No: Miscellaneous Application No. 1754 Of 2023 In Appeal No. 940 Of 2023

Taslim Arif Khan

APPELLANT

Vs

Securities And Exchange Board Of
India

RESPONDENT

Date of Decision: March 15, 2024

Hon'ble Judges: Meera Swarup, Technical Member

Bench: Single Bench

Advocate: Triptimoy Talukder, Nishit Dhruva, Shefali Shankar, Rasika Ghate

Final Decision: Disposed Of

Judgement

Meera Swarup, Technical Member

1. Cause shown is sufficient. The appeal is restored to its original number. The miscellaneous application is disposed of.
2. In the meanwhile, respondent may file a short reply on the issue of delay. List for admission on May 3, 2024.